

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 321 of 2013

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

08/Dated: 25th June, 2020

Heard learned counsel for the parties through V.C.

Learned A.C. to S.C-III seeks ten days time due to
constitution of a new Government panel.

Prayer is allowed.

Put up this case on 10th July, 2020.

(Deepak Roshan, J.)

Amardeep/